

RE. MOTION FOR ADJOURNMENT
AND CALLING ATTENTION
NOTICE

Shri Hari Vishnu Kamath (Hosangabad): Sir, before you proceed to the next item of business, may I remind you of the notice of the Adjournment Motion in respect of which the hon. Minister wanted to make a statement? You promised to refer to it in the House.

Mr. Speaker: Probably the hon. Member has been told that the statement would be made at 4 O'clock in the evening.

Shri Hari Vishnu Kamath: The House has not been told about it. I should like to remind you of it.

श्री राम सेवक यादव (वाराणसी)

अध्यक्ष महोदय, मैंने एक कालिंग एटेंशन नोटिस दिया था

अध्यक्ष महोदय : इस तरह में नहीं आपको पूछना चाहिये । अगर आपने कालिंग एटेंशन नोटिस दिया है तो उसकी इतिला आपको मिल जायेगी कि उसका क्या हुआ है, क्या वह मंजूर हुआ है या नहीं और अगर हुआ है तो किस दिन लिया जायेगा ।

श्री राम सेवक यादव : हम को इतला मिली कि वह नामंजूर कर दिया गया है । वह दिल्ली का वाक्या है । एक मिल में मजदूरों और मिल के प्रबन्धकों में झगड़ा हुआ ।

अध्यक्ष महोदय : आर्डर आर्डर, श्री राम सेवक यादव तो बहुत पुराने मेम्बर हैं और वह जानते हैं कि जब उनको जवाब दे दिया गया है तो उसी वक्त उनको उठ कर उसे

रेज नहीं कर देना चाहिये । अगर उनको कोई शिकायत है तो वह उसे मेरे पास आ कर सकते हैं ।

12.24 hrs.

PAPERS LAID ON THE TABLE

AUDIT REPORT AND APPROPRIATION ACCOUNTS OF DEFENCE SERVICES

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat): On behalf of Shri Morarji Desai, I beg to lay on the Table a copy of the each of the following papers:

- (i) Audit Report, Defence Services, 1962 under Article 151 (1) of the Constitution. [Placed in Library, See No. LT-68/62].
- (ii) Appropriation Accounts of the Defence Services for the year 1960-61 and Commercial Appendix there to. [Placed in Library, See No. LT-67/62].

AMENDMENTS TO INDIAN TELEGRAPH RULES, 1951

The Minister of Transport and Communications (Shri Jagjivan Ram): I beg to lay on the Table a copy each of the following notifications making certain further amendments to the Indian Telegraph Rules, 1951, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885:—

- (i) G.S.R. No. 37 dated the 6th January, 1962.
- (ii) G.S.R. No. 117 dated the 27th January, 1962.
- (iii) G.S.R. No. 212 dated the 17th February, 1962.
Placed in Library See No. LT-69/62.